NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP(CAA) NO.09/Chd/Hry/2017

Sections 230 read with Section 232 and other applicable provisions of the Companies Act, 2013

AND

In the matter of:

Scheme of Arrangement between:

Quatro Global Services Private Ltd. & Ors.

... Applicant-companies

Present: Mr. Atul V. Sood, Advocates for petitioner-companies.
Mr.D K Singh, Official Liquidator, Chandigarh on behalf of the
Regional Director, Northern Region, New Delhi also.

On request, adjourned for arguments to 21.09.2017.

(Justice R.P. Nagrath)

(Justice R.P. Nagrath) Member(Judicial)

August 30, 2017